

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 48 OF 2016 &
I.A. No. 170 of 2016**

Dated: 10th May, 2016

In the matter of :

M/s. Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **30.05.2016.**

COURT MASTER